



\$~19* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ TEST.CAS. 100/2015

SHRI RAJINDER SINGH BEDI Petitioner Through: Mr.Abinn V. Gupta, Advocate

versus

THE STATE & ORS Through:

..... Respondents Ms.Binisa Mohanty, Advocate for R-4. Mr.Rizwan, Mr.Apoorv Singhal & Ms.Sameydeen, Advocates for R-5.

CORAM: HON'BLE MR. JUSTICE PRATEEK JALAN

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ORDER 13.03.2020

The matter is at the stage of recording of evidence before the local commissioner. The next date fixed before the local commissioner is 22.04.2020.

List on 24.09.2020, for monitoring of evidence.

PRATEEK JALAN, J

MARCH 13, 2020 *'hkaur'/s*

This is a digitally signed order.

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